

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**

CP No.-119/241/242/ND/2020  
CA/607/2020, CA/669/2020, CA/243/2021

**IN THE MATTER OF:**

Gandharv Goyal

**.....Applicant**

**Vs.**

Synapsica Technologies Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 10.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Harshal Kumar

For the Respondent : Ms. Jigyasa Sharma, Adv. for R 1 to R 4

**ORDER**

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the Respondent No. 1 to Respondent No. 4 is present. Both the counsels submitted that the mediation which was happening before the Mediation Centre of Delhi High Court has failed. Ld. Counsel on behalf of the Petitioner submitted that they have filed some documents which is yet to be brought on record and therefore sought adjournment. On the request of Ld. Counsel, list the matter on **03.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**